Annexure-1
Name of the corporate debtor: SUMAN VILLAS PRIVATE LIMITED; Date of commencement of CIRP: 08 APRIL 2022; List of creditors as on: 21.12.2022

List of unsecured financial creditors other than belonging to any class of creditors (Amount in ₹) Details of claim admitted **Details of claim received** Amount of Amount of any Amount Amount of claim Amount of claim under Remarks, if Amount Whether N Name of creditor contingent mutual dues, that Date of Nature of covered by % of voting not admitted verification any Amount claimed Amount of claim admitted covered by related claim may be set- off receipt share in CoC claim security guarantee party? interest Akshay Bedi 2,14,18,369.00 1,48,79,150.00 1.846 65,39,219 Ankita Bedi 1,75,91,226.00 1,17,53,320.00 1.458 58,37,906 Sandhu Finance & Leasing Co. 1,30,40,541.00 78,37,500.00 52,03,041 0.972 56,50,000.00 Renu Bedi 0.000 56,50,000 Bipul Bedi 1,36,04,569.00 47,68,730.00 0.592 88,35,839 Yogesh Kumar 2,75,89,191.00 1,60,04,264.00 1.985 1,15,84,927 YFC Projects Pvt Ltd 2,04,86,727.00 1,01,85,520.00 1.263 1,03,01,207 DKY Logistics pvt Ltd 2,39,62,226.00 1.105 1,50,53,776 89,08,450.00 AD Consultants 20,50,182.00 10,64,800.00 0.132 9,85,382 M K Sachdeva 3,40,48,934.00 77,50,000.00 0.961 2,62,98,934 Raman kumar Parnami 78,73,576.00 32,02,987.00 Yes 46,70,589 19,19,996 Par Projects pvt Ltd 33,57,656.00 14,37,660.00 12-Yes 13-Akshay Parnami 50,41,624.00 27,28,239.00 Yes 23,13,385 14- Tribhawan Parnami 10,34,21,306.00 5,06,06,100.00 Yes 5,28,15,206 15-Subhash Chand Singla 2,40,43,515.00 Yes 2,40,43,515 Shashi Parnami 41,21,484.00 20,88,071.00 20,33,413 16-Yes Shashi Parnami & T.K.P Parnami 87,27,251.00 45,50,570.00 Yes 41,76,681 18-Parnami Goods Carrier Pvt. Ltd. 26,43,512.00 Yes 26,43,512 _ DKY Finance pvt Ltd 3,78,86,603.00 2,35,04,000.00 NO 2.915 1,43,82,603 20- Mrs Anita (late Mr Lalit wife) 31,02,500.00 19,55,000.00 No 0.242 11,47,500 21-Dharam Vir Taneja 15,86,963.00 8,76,755.00 No 0.109 7,10,208

13.58

20,71,46,839.00

38,12,47,955.00

17,41,01,116.00